- (b) the details of the mechanism to monitor utilisation of funds by Ministries and Departments allocated under Gender Budgeting;
- (c) whether Government has issued any guidelines to the Central Ministries/Departments to set up creches out of the funds indicted under Gender Budgeting or any other scheme;
- (d) how many Central Government Ministries and Department have set up creches for their employees; and
- (e) what steps Government is contemplating to persuade the Ministries to set up creches for their employees?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) The Ministry of Finance has instructed that Gender Budget Cells should be established in all Ministries and Departments to facilitate integration of gender analysis into their budgets.

- (b) The Gender Budget Statement in the Union Budget reflect the budget provisions for schemes that are substantially meant for the benefit of women. Part A details schemes in which 100% provision is for women. Part B reflects schemes where the allocations for women constitute at least 30% of the provisions.
- (c) The Central Government Ministries/Departments were requested to set up creches keeping in view the number of women employees who need the support of creche facilities.
- (d) Four Ministries/Departments have informed that they have a creche centre in their premises.
 - (e) Ministries/Departments have been requested to set up creches for their employees.

Guidelines for Rajiv Gandhi National Creche Scheme

1012. SHRI MAHMOOD A. MADANI:

SHRI SANTOSH BAGRODIA:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) what are the guidelines for Rajiv Gandhi National Creche Scheme;
- (b) what is the role and contribution of State Governments in implementing the scheme;
- (c) how many creches have been set under the scheme, State-wise; and
- (d) whether it is a fact that there has been serious under-performance in implementation of the schemes in terms of utilization of allocations and coverage of the scheme and if so, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) The guidelines for Rajiv Gandhi National Creche Scheme for Rajiv Gandhi National Creche Scheme for children of Working Mothers are available in the Ministry's website viz. www.wod.nic.in.

- (b) Since the Scheme is being implemented through mother NGOs by the Central Government, the State Governments have no role in its implementation except making recommendations about the selection of monitoring agencies for monitoring of creches.
- (c) 31718 creches have been sanctioned upto 31.3.2009. State-wise number of creches are given in the Statement (See below).
- (d) In the meeting of the Monitoring Agencies held on 4th August, 2008 under the Chairmanship of Secretary, Ministry of Women and Child Development, certain deficiencies like lack of health check up of children, non-availability of medicine kits and playing/recreational material for the children in the creches, no adequate space and separate kitchen in creches, delay in release of funds by the implementing agencies to the Creche centres were pointed out by National Institute of Public Cooperation and Child Development and other monitoring agencies.

Statement
State-wise break-up of number of creches sanctioned under
Rajiv Gandhi National Creche Scheme upto 31.3.2009

SI. No	o. Name of the State/UT	T No. of creches				
		CSWB	ICCW	BAJSS	Total	
1	2	3	4	5	6	
1	Andhra Pradesh	2144	575	383	3102	
2	Arunachal Pradesh	202	35	103	340	
3	Assam	418	2 90	275	983	
4	Bihar	934	264	132	1330	
5	Chhattisgarh	563	295	185	1043	
6	Delhi	525	90	70	685	
7	Goa	68	0	0	68	
8	Gujarat	965	232	157	1354	
9	Haryana	313	373	144	830	
10	Himachal Pradesh	549	149	86	784	
11	Jammu & Kashmir	556	113	177	846	
12	Jharkhand	420	210	218	848	
13	Karnataka	1179	205	208	1592	
14	Kerala	811	220	133	1164	
15	Madhya Pradesh	2133	363	319	2815	

1	2	3	4	5	6
16	Maharashtra	1719	260	418	2397
17	Manipur	372	89	53	514
18	Meghalaya	169	0	63	232
19	Mizoram	228	55	25	308
20	Nagaland	79	80	53	212
21	Orissa	761	173	270	1204
22	Punjab	325	58	0	383
23	Rajasthan	723	146	320	1189
24	Sikkim	169	0	43	212
25	Tamil Nadu	1341	142	93	1576
26	Tripura	184	186	40	410
27	Uttar Pradesh	1211	270	686	2167
28	Uttrakhand	265	140	241	646
29	West Bengal	1157	248	231	1636
30	Andaman & Nicobar	96	6	0	102
31	Chandigarh	72	23	0	95
32	Dadra & Nagar Haveli	0	0	9	9
33	Daman & Diu	0	0	5	5
34	Lakshadweep	50	10	0	60
35	Puducherry	192	3	82	277
36	Additional	0	0	300	300
	Total:	20893	5303	5522	31718

Fleeing of children from Juvenile Homes

1013. SHRI PRAKASH JAVDEKAR: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the reasons why children in large number have run away from Juvenile Homes in recent past;
 - (b) the details thereof; and
 - (c) the details of measures taken by Government to ensure efficient running of these homes ?